

ITEM NO.16

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1914/2023

MAHESH CHAURASIYA @ MAHESH KUMAR CHAURASIYA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

)

WITH

Crl.A. No. 1916/2023 (II)

)

Crl.A. No. 1915/2023 (II)
(FOR)

Date : 17-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr Mohd. Farhan Khan, Adv.
Ms Farah Hashmi, Adv.
Md. Riyaz, Adv.
Mr Dheeraj Jani, Adv.
Ms Meghna Gauhane, Adv.
Mr. Gaurav Dhingra, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Aviral Saxsena, Adv.
Mr. Shaurya Krishna, Adv.
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All matters

Common respondent nos.1 to 3 have filed counter affidavit.

Contd...

Item no.16

Service is complete on common respondent no.4 but none has entered appearance.

Parties may file additional documents, if any.

Registry to process the matters for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar